BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 126/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company Under Section		Jagdish Kr. Arora & AnrVs-Kasturi Khyati Motels Pvt Ltd & Ors. 397/398		

1. Mr. letabosate Kr. Medra. Adr Ho. A. Kanodie. Adv Mr. S. Sar Kars. Adv Ho. A. Ban. Adv ORDER

10/11/17

No one is present from the petitioners' side. Ld. Counsel for the respondent nos. 1, 3 and 4 are present.

List on 22/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)